

**PRESS RELEASE**



**RESERVE BANK OF INDIA**

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April 8, 2008

**Reserve Bank Cancels Certificate of Registration of  
M/s. Malav Holdings Pvt. Ltd.**

The Reserve Bank of India has on March 17, 2008 cancelled the certificate of registration granted to M/s. Malav Holdings Pvt. Ltd. having its registered office at 55, Hanuman Road, Connaught Place, New Delhi - 110001 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s. Malav Holdings Pvt. Ltd., cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**Ajit Prasad**  
Manager

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